

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 25.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 187/16	TP 76/17	Hearing	433(e) /433(f)	Vishwaroop Vs Dreamz Infra India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
9	KIRAN MURGOO 99804 55923.	Petitioner	KMGOO

Counsel for petitioner is present. He is directed to comply the relevant provisions and Rules framed under the I&B Code which are applicable to the facts of this case. After compliance, notice will be ordered to the respondent.

List it on 20.06.2017.

MEMBER (J)

MEMBER (T)